

upgradation of SO as H.O. will be as usual, continue to be referred to Directorate.

### Price Revision of Drugs, Vitamins and Formulations

3920. SHRI JAGDISH TYTLER: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government are considering the price revision of bulk drugs, vitamins and formulations;

(b) what are the factors being considered in the price revisions; and

(c) the reasons for the delay in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): (a) to (c). The recommendations of Bureau of Industrial Costs and Prices in respect of revision in prices of only two Vitamin bulk drugs i.e. Riboflavin 5-Phosphate Sodium and Niacinamide are pending with my Ministry. The revised prices of these two Vitamin bulk drugs would be announced shortly.

As regards Vitamin based formulations, the revised prices of a number of such formulations other than large number of multi-vitamin formulations formulated in accordance with the provisions of Schedule V of the Drugs and Cosmetics Act, 1940 and the Rules made thereunder, have been announced. As regards the Schedule V multi-vitamin formulations, the revision in prices would be effected after the question regarding mark-up to be allowed on re-formulated formulations is decided upon by the Government.

The prices of the bulk drugs are fixed on the basis of their cost study by the Bureau of Industrial Costs and Prices, taking into account the estimated cost of production of such bulk drugs, and allowing a reasonable return. As regards formulations, their

prices are fixed on the basis of their ex-factory cost of production and allowing certain percentage of mark-up. The basis of fixation of formulations prices has been given at para 10 of the Drugs (Prices Control) Order, 1979.

### Oil Refinery at Tanjore

3921. SHRI JAGDISH TYTLER: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether there has been a request from the State of Tamil Nadu to the Union Government for the setting up of an oil refinery at Tanjore in view of the fact that there is good scope of oil in the Cauvery basin; and

(b) Government's decision in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): (a) and (b). A few individual references have been received in this regard. However, since the commercial potential of the oil find in Cauvery basin has still to be assessed, the question of considering such references do not arise.

### हजारी बाग और गिरिडीह जिलों में विकास खण्डों में ग्रामीण विद्युतीकरण

3922. श्री रीत लाल प्रसाद वर्मा: क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि :

(क) बिहार के हजारी बाग और गिरिडीह जिलों के उन विकास खण्डों के नाम क्या हैं जिन्हें ग्रामीण विद्युतीकरण निगम ने वर्ष 1977 से 1981 के दौरान (वर्षवार) विद्युतीकरण के लिए चुना था ;

(ख) निर्धारित समय वृद्धि कार्यक्रम के बारे में अब तक कितनी प्रगति हुई है यदि कोई प्रगति नहीं हुई है तो तदवसंधी कारण क्या हैं ;